

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:137  
ANSWERED ON:06.03.2013  
IMPLEMENTATION OF SSA  
Punia Shri P.L. ;Saroj Shri Tufani

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details and the outcome of the latest review of the Sarva Shiksha Abhiyan (SSA), State/UT-wise;
- (b) whether the scheme is not being implemented properly in some States due to lack of funds and other reasons and if so, the details thereof, State-wise;
- (c) whether some State Governments have requested the Union Government for allocation of more funds and increasing the coverage of the scheme to other schools in their States and if so, the details thereof and the action taken/being taken thereon, State-wise;
- (d) whether the Government has received complaints of financial and other irregularities under this scheme and if so, the details thereof, State-wise and the action taken/being taken in this regard; and
- (e) the steps taken or being taken by the Government for effective implementation of SSA?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 137 TO BE ANSWERED ON 6TH MARCH, 2013 ASKED BY SHRI P.L. PUNIA AND SHRI TUFANI SAROJ REGARDING IMPLEMENTATION OF SSA

(a) to (e): The implementation of Sarva Shiksha Abhiyan (SSA) is reviewed twice every year by a Joint Review Mission (JRM) comprising independent national experts and members of external funding agencies. The 17th JRM was held from 14-28 January, 2013, and visited 7 States. The 17th JRM lauded the efforts made to provide access to schooling and recommended that the programme emphasis should shift to learning outcomes. The recommendations of the 17th JRM with respect to the 7 States visited is at Annexure.

Till date 90.52% of the budgeted (RE level) funds for 2012-13 have been released to the States/UTs. 4 States are yet to release their full State share due to their Sarva Shiksha Abhiyan programme.

Instances of financial irregularities in Andhra Pradesh (2006-07 and 2010-11), Gujarat (2009-10), Haryana (2005-06, 2008-09 and 2009-10), Himachal Pradesh (2005-06), Karnataka (2007-08), Rajasthan (2007-08), Uttar Pradesh (2007-08, 2008-09 and 2009-10), did come to light whereupon appropriate action was initiated by the States including departmental proceedings, investigations through the respective State CID/Vigilance Department and lodging of reports with the police. Persons concerned have been transferred, suspended or terminated, and recoveries effected.

Government of India has laid down a Financial & Procurement Manual in SSA to streamline the financial management systems. SSA's financial management system includes an annual audit by Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, a system of concurrent financial reviews, as well as regular internal audit.